



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.09.2024

### NOTICE

Please take notice that the following matters listed in the Court – II on 12.09.2024 & 13.09.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021  (PH)	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
2.	Competition App. (AT) No. 11 of 2020  (PH)	Textile Consumers Foundation Vs. Competition Commission of India & Anr.  <b>With</b>	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2
3.	Competition App. (AT) No. 14 of 2021  (PH)	Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Shama Nargis Samar Bansal Manu Chaturvedi-R1 Gaurav Mitra Ishan Roy-R3
4.	Comp. App. (AT) No. 87 of 2024  (PH)	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr.  <b>With</b>	Devesh Tripathi	Anirudh Wadhwa
5.	Comp. App. (AT) No. 89 of 2024  (PH)	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd.  <b>With</b>	Ankur Goel	Anirudh Wadhwa

<b>6.</b>	Comp. App. (AT) No. 90 of 2024  <b>(PH)</b>	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.  <b>With</b>	Ankur Goel	Anirudh Wadhwa
<b>7.</b>	Comp. App. (AT) No. 91 of 2024  <b>(PH)</b>	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)